

(a) whether the Fourth Pay Commission had recommended same pay-scales to production staff of TV and Films Division;

(b) if so, whether Government have accepted the recommendation; and

(c) if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (c). No, Sir. The Fourth Pay Commission had taken note of the fact that the set-up in Doordarshan was somewhat different from that of the Films Division and, thus, recommended separate set of pay scales for the production staff of Doordarshan.

A Committee has, however, been set up, following the recommendations of the Pay Commission, to examine and recommend appropriate pay scales for comparable posts in Doordarshan.

Population Covered By T.V. in Uttar Pradesh

7634. SHRI HARISH RAWAT: Will the Minister of Information and Broadcasting be pleased to state:

(a) the percentage of the total population of the Uttar Pradesh likely to be covered by T.V. stations at the end of 1990; and

(b) the percentage of population in hilly areas of Uttar Pradesh that are likely to be covered by the end of this year?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). TV service is expected to be available to about 36% population in the hilly areas of Uttar Pradesh by the end of 1990-91 against 92% population of

the State as a whole.

Mineral Deposits in Hilly Areas of U.P.

7635. SHRI HARISH RAWAT: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether some more deposits of iron and copper have been found in the hilly areas of Uttar Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) No, Sir.

(b) Question does not arise.

Producers Cadre in Doordarshan

7636. SHRI HARISH RAWAT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the cadre of producers in Doordarshan is being abolished; and

(b) if so, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) No, Sir.

(b) Does not arise.

[English]

Setting up of Yatri Niwas by ITDC in Bangalore and Madras

7637. SHRI YASHWANT RAO PATIL: Will the Minister of TOURISM be pleased to state:

(a) whether Government propose to set up Yatri Niwas in Bangalore and Madras under India Tourism Development Corporation;

(b) if so, the details thereof;

(c) whether any place in Maharashtra is also being considered for setting up of Yatri Niwas;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) and (b). The Government of Karnataka and Government of Tamil Nadu have submitted proposal for financial assistance for construction of Yatri Niwas at Bangalore and Madras respectively. India Tourism Development Corporation is not involved in construction of Yatri Niwas sanctioned by Government of India. These proposals could not be accepted as the concerned State Governments did not confirm about the availability of suitable piece of developed land and its transfer in favour of Government of India.

(c) and (d). The Central Government have sanctioned one Yatri Niwas at Shegaon in Maharashtra at an estimated cost of Rs. 25.98 lakhs and have released Rs. 20 00 lakhs for this project.

(e) Does not arise.

Administrative Expenditure in ITDC

7638. SHRI INDRAJIT GUPTA: Will the Minister of TOURISM be pleased to state:

(a) whether there has been a lot of avoidable and extravagant expenditure in

India Tourism Development Corporation on local conveyance, fixed conveyance, on running and maintenance of 'Staff Cars' on purchase and maintenance/renovation of company leased/owned residential accommodation of the executives and the hotels rooms used by ITDC for residential purposes;

(b) if so, whether any enquiry has been made; and

(c) if so, the outcome thereof indicating the names, designation job description and scales of pay of the ITDC employees having been favoured in each division/activity by allowing local/fixed conveyance annually over and above Rs. 1500/- and also those enjoying the facility of Chauffeur Driven Cars with expenses thereon including the salary and perks of the driver and those who have been provided with the residential accommodation so purchased and or in hotels rooms/ company leased accommodation with maintenance, purchase and rental value thereof during the last three years, and the disciplinary action taken against the guilty officials?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) No, Sir.

(b) and (c). Does not arise.

Handing Over of Transport Fleet to Private Operator By ITDC

7639. SHRI INDRAJIT GUPTA: Will the Minister of TOURISM be pleased to state:

(a) whether India Tourism Development Corporation handed over some transport fleet to a private operator in Bombay in March, 1984;

(b) if so, the details thereof and the